cess is creating a lot of difficulties. It suits well the big papers and newsprint barons, but not the small newspapers. So, as it is, we are suffering. This new policy has created many more problems and hurdles for us. I urge upon the Government to immediately change this method and restore old method in regard to giving advance quota and giving it through STC. Otherwise, you find some alternative through which it is possible for us to get small quantities. I urge upon the Government to immediately look into the matter and help the small newspapers

SHRI SUNIL BASU RAY (West Bengal): I associate myself with this.

श्रीमती तरला महेरवरी (पश्चिमी वंगाल) : महोदय,में भी इसके साथ प्रपने प्रापको सम्बद्ध करती हूं। यह बहुत ही गम्भीर मामला है... (अवधान) सरकार को इसको गम्भीरता में लेता चाहिए।

SHRI SATYA PRAKASH MALA-VIYA (Uttar Pradesh): I associate myself with this. This should be considered as an attack on the freedom of newspapers. The small newspapers should be helped as the new pewsprint pelicy is affecting the small papers. Like Shri Ram Naresh Yadav, I would also request you to direct the Government to take note of this

श्री राम नरेश पावक (उत्तर प्रदेश) प्रमें भी इससे ग्रपने को सम्बद्ध करता हूँ। वे यह लोकतन्त्र के ऊपर जबर्दस्त प्रहारहै।

THE VICE-CHAIRMAN (SHRI M. A. BABY): I hope the Government will take note of the issue raised by the hon. Members.

Dilaphdated condition of the bridge over the river kall nadi'

चौघरी हार सिह (उत्तरप्रदेश)
महोदय, बुलंदणहर नगर के बीच में से एक
बडी पुरानी नदी बहती है जिसका बहुत
हो विराट और विकराल रूप होता है।
बरसात में खास करके उसकी जो लहरें
उठती हैं, जो बाढ प्राती है उसमें बडे
दूर दूर तक के एरिया चपेट में ग्रा

जाते हैं। उसके ऊपर एक पुल बना हुआ है जिसकी उम्र 500 साल से भी ज्यादा हो चुकी है और एकसपर्टस ने, इजीनियर्स ने, उत्तर प्रदेश के सारे जो पुल निर्माता हैं जो एकसपर्ट विशेषक हैं उन्होंने राय दे दी है कि यह पुल अब टिफिक के लायक नहीं है।

इसको तोड देना चाहिए और इस पर ट्रैफिन का आना-जाना, आदिमियों और गाडियों जा बिलकुत बंद कर देना चाहिए इसके दिए भारत सरकार ने लाखों में नहीं, बिल्ला करोडो स्पया मंजूर किया या, लेकिन अफसोस की बात है कि अब यह पुल बिल्कुल जर्जर हो गया है और आजकल जिसके अंदर बडी बाद आई हुई है।

अगर यह पुरु टूट गया, तो सारे शहर के अंदर पानी भूर जाएगा और उसस प्रत्य मच जाएगी, सारा स्थार वह जाएगा करोड़ी रुपए की संपत्ति जन-जीवन बिरुकुल वर्बाद हो आएगा, प्रापर्टी, खेत-खिल्यान सब तबाह हो जायेंगे, स्कूल-कालेज नष्ट ही जायेंगे।

यह जो शापका पुल है, इसके बनाए जाने की बाकायदा किथि एख दी गई थी इसका काम शुरू होने बाका था, लेकिन मौजूदा उत्तर प्रदेश को सरकार इसके निर्माण के लिए क्षया नहीं दे रही है। इसलिए इसका निर्माण नहीं हो था रहा है।

इस पुल का बनाया जाना बहुत जरूरी है, क्योंकि इससे जिले के तीन-चार हिस्से एकदम जुड़ते हैं । अगर पुल टूट गड़ा तो बिलकुल कवहरी का और सब काम ठप्प हो जाएगा । और शासन चल नहीं पायेगा—ऐसी हालात इस पुल को लेकर के हो गई है ।

तो, मान्यवर, मैं कहना चाहता हूं कि भारे एक्सपर्टम की राय होने के बावजूद पुल का खुला रखना खतरेसे खाली नहीं है, और किसी भी दिन यह टूट सफता है। (घंटी) मैं ग्रापके माध्यम से चाहता है कि ग्राप उत्तर प्रदेश को ग्रादेश दें कि कस्क लिए जो रुपया मंजूर हुम्रा है, उसको मौर उसको बढा करके इसके निर्माण का काम जल्द से जल्द शुरू करें वरना सारा शहर तबाह हो जाएगा । इस पुल का बनाया जाना बडा जरूरी है। यह पुल बुलंदशहर के बीचो-बीच स्थित है मौर यह बहुत पुराना पुल है। धन्यवाद । (समाप्त)

DR. NAUNIHAL SINGH (Uttar Pradesh): Sir, I associate myself with this problem because I come from Bulandshahr district. I do not agree with the han Member that the State Government is not interested in the development work, If they have been approached about this particular problem, I a msure they will attend to it

Demand for early clearance of industrial proejcts and schemes of Bihar pending with Central Government

SHRIMATI KAMLA SINHA (Bihar): Mr. V'ce-Chairman, Sir, I would like to draw the attention of the Government, through this Special Mention, to the grave situation arising out of the industrial backwardness of Bihar due to non-clearance of various industrial projects/schemes in Bihar by the Department of Industrial Development and various other departments.

Sir, I would like to draw your attention to the point that various new sugar mills at Shitalpur, Dhanha, Supaul, Amarpur, Pirpainti, Sahdei-Bujurg, Motthari, Gopalganj, Sitamarhi, etc., the applications for the issue of Letter of Intent were already recommended by the State Government and forwarded to the Central Government in 1989-90. The applications are still rending with the Central Government

They Heavy Engineering Corporation Ranchi has applied for a Letter of Intent for producing wheels for the Indian Railways. The State Government has recommended this as per their letter No. 1270 dated 27-8-1991. This is still pending with the Government of India.

The Bihar State Credit and Investment Corporation has applied for a Letter of

Intent in March 1991 for an Aluminium Powder Plant, which was recommended by the State Government as per their letter No. 502 dated 25-3-1991. This has not yet been cleared by the Central Government.

Messrs. Mecro Chemicals Private Limited has applied for a Letter of Intent for a Sodium Dichromate Plant in August 1991. It was recommended by the State Government as per their letter No. 1181 dated 11-4-1991 but it is still pending with the Central Government.

Sri, these are all pending wit hthe Department of Industrial Development, Government of India. There are some other projects which are lying with the Government of India. For example, take the Department of Oil and Natural Gas. New, a 600 megawatt power plant has been recommended. This is also pending with the Central Government.

Now, as far as fertilizers are concerned, B'har has a per hectare consumption of 34 kg. whereas the alt-India average is 48 kg. So we need more fertilizers for the Green Revolution and the Grow More Food Campalgn. We have only one fertilizer plant now which is being run by Pyrites and Phosphates L'mited. So, another fertilizer plant, Sindvi Plant, should also be activated.

Another new plant at the Barauni Complex was recommended by the State Government, which is still lying with the Central Government.

A sponge iron factory with a capacity of 2,000 million tonnes per annum, was recommended. This is pending with the Government... (Time bell rings)

I will finish quickly.

The Barauni Oil Relinery which was the first public sector refinery established at Barauni in the year 1964, was to be diversified. Its capacity was to be increased, but it has not yet been done. So, doubling the existing pipeline between Haldia and Barauni should be seriously considered. The technical survey by the IOC has already been completed.